

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH  
COURT-III

18.C.P. 3570/2019

CORAM :SHRI BHASKARA PANTULA MOHAN, MEMBER (J)

SHRI SHYAM BABU GAUTAM, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON **06.01.2020**

NAME OF THE PARTIES: Ritika Ashish Thakur

**v/s.**

VTA Engineering Services Pvt Ltd

SECTION 241-242 OF COMPANIES ACT, 2013

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**ORDER**

At the request of both sides, list this matter on 19.02.2020.

Sd/-

SHYAM BABU GAUTAM  
Member (Technical)

Sd/-

BHASKARA PANTULA MOHAN  
Member (Judicial)

/RS/